

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 2753
TO BE ANSWERED ON 17TH MARCH, 2026

RELOOK AT THE PROCUREMENT SYSTEM OF FOODGRAINS

2753 SHRI PRAMOD TIWARI:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a): whether there is a need for relook at the procurement system of foodgrains as a whole;
- (b): if so, the details thereof;
- (c): whether there are a number of issues with regard to procurement, such as significant stockpiling and overproduction, monoculture, quality specification disputes, technical barriers, PDS leakages, transit losses etc.; and
- (d): if so, the steps proposed to be taken in this regard?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a)& (b): There is already a comprehensive and transparent system in place across the country for procurement of foodgrains. The procurement operation is a continuously evolving process and during the last few years, procurement processes under Minimum Support Price (MSP) have improved to ensure payment of MSP to farmer's bank account directly instead of payment through Arthiya and linkage of Aadhaar and Land records with the State's procurement portals ensuring the farmers directly get the benefits of the MSP purchase.

(c) & (d): There have been no such issues reported.
